

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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Application No : -  
Petition No : CP(IB)/41/CHE/2024  
Name of Petitioner : R R Techno mechanicals Pvt Ltd  
&  
Name of Respondent : -Vs-  
MOC Dies and Moulds Pvt Ltd  
Section : Sec 9 Rule 6 of IBC, 2016  
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**ORDER**

Present: Ms. Archana, Ld. Counsel for Petitioner.  
None for the Respondent.

As per Affidavit of service, the Respondent was served on 02.03.2024.  
Despite call, none for the Respondent is present.

List the petition for appearance / reply on **24.06.2024**.

-sd-  
**[VENKATARAMAN SUBRAMANIAM]**  
**MEMBER (TECHNICAL)**

MS

-sd-  
**[SANJIV JAIN]**  
**MEMBER (JUDICIAL)**